

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:626
ANSWERED ON:02.03.2007
CONSTRUCTION OF DWELLING UNITS
Hasan Chaudhary Munawwar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has received any proposal from the Government of Uttar Pradesh for construction of dwelling units under IHSDP and JNNURM schemes;
- (b) if so, the details thereof; and
- (c) the time by which the said proposal is likely to be approved?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(c): Yes, Sir. Details of the projects received by the Government under IHSDP and BSUP (under JNNURM) from the Government of Uttar Pradesh is as under:

(Rs. in Crore)

Scheme No.	of Projects received	Project No. of approved	Project cost
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BSUP	6	106.36	5 82.13
IHSDP	53	63.55	8 29.01

The time for sanction of projects to a State under JNNURM depends on allocation of funds to that State and conformity with the JNNURM guidelines.